

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5085/2020**

This the 21<sup>st</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Dr. Mohd Rafiq Bhat .....Applicant

(By Advocate:- **Not present**)

**Versus**

State of Jammu and Kashmir & Others. ....Respondents

(By Advocate: Mr.Rajesh Thapa, learned DAG)

**ORDER**  
**[O R A L]**

**(Delivered by Hon'ble Mr.Rakesh Sagar Jain, Member-J)**

The case has been reflected in the cause list but nobody is appearing on behalf of the applicant.

2. Since the matter pertains to the year 2014, it is apparent that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/kdr/